

includes about Rs. 3.20 crores in respect of coking coal mines and about Rs. 8.65 crores in respect of non-coking coal mines. Claims have been filed before the Commissioner of Payments in respect of arrears of coking coal mines. Similar claims in respect of non-coking coal mines will also be filed after the Commissioner of Payments is appointed for the purpose.

As regards payment of wages to the workers, and the action being taken in this behalf the requisite information is being collected and will be laid on the Table of the Sabha in due course.

India's effort for permanent seat in U.N. Security Council

*143. SHRI JAGDISH JOSHI:

SHRI NATHI SINGH:

SHRI NAGESHWAR PRASAD SHAHI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state efforts so far being made by Government to get a permanent seat for India in the U.N. Security Council?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): Any change in the composition of the permanent members of the Security Council will require an amendment of the U.N. Charter with the approval of two-thirds of the Member States of the U.N., including the approval of all permanent members of the Security Council. The present situation is not appropriate for initiating proposals for such a change.

*144. [Transferred to the 1st August 1974.]

Establishment of low temperature coal carbonisation plant

*145. SHRI BALRAM DAS: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that the Central Fuel Research Institute has recommended for the establishment of a low

temperature coal carbonisation plant at Surguja district in Madhya Pradesh; and

(b) whether it is also a fact that the Madhya Pradesh Government have approached the Central Government for the establishment of the plant during the Fifth Five Year Plan period?

THE MINISTER OF STEEL AND MINES (SHRI K. D. MALAVIYA): (a) and (b) Yes, Sir.

Minister's visit to Steel Plants

*146. SHRI KRISHAN KANT:

SHRI GURMUKH SINGH MUSAFIR:

SHRI J. S. TILAK:

SHRI A. G. KULKARNI:

SHRI KALI MUKHERJEE:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that he has recently visited all the steel plants to examine their working;

(b) if so, what are the findings;

(c) what has been the plant-wise accumulation of finished product and the position of stocks of coke and coal, month-wise, during the last one year;

(d) what steps have been taken to improve the stock position and movement of finished products; and

(e) what steps have been taken after his visit, to improve the working of the plants?

THE MINISTER OF STEEL AND MINES (SHRI K. D. MALAVIYA): (a) to (e) A statement is laid on the Table of the House. [See Appendix LXXXIX, Annexure Nos. 16—17.]